# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

# O.A. No.493 of 1996

Thursday, this the 25th day of April, 1996

### CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T.A. Sivan,
Extra Departmental Delivery Agent,
Post Office Mulavoor,
Muvattupuzha Taluk.

.. Applicant

By Advocate Mr V.D. Balakrishnan(represented).

#### Vs

- The Sub Divisional Inspector(Postal), Muvattupuzha Sub Division, Muvattupuzha -686 673.
- Post Master, Head Post Office, Muvattupuzha.
- Union of India represented by Secretary to Government, Ministry of Communications, New Delhi.

By Advocate Mr Mathews J. Nedumpara.

The application having been heard on 25th April 1996, the Tribunal on the same day delivered the following:

### ORDER

## CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant is aggrieved by his transfer from Manari to Mulavoor. He submits that Extra Departmental Agents are not transferred, except on request and that the transfer is motivated Applicant has made A3 representation, and it by mala fides. before first respondent. First pending consideration examine the representation in āetail with respondent will particular reference to the liability for transfer, pass a speaking order on A3 within four weeks from today and communicate the same to applicant.

contd.



- 2. Standing counsel for respondents submits that he will forward a copy of the Original Application and a copy of this order to first respondent for compliance.
- 3. Application is disposed of as aforesaid. No costs.

  Dated the 25th April, 1996.

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

p-25/4

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# LIST OF ANNEXURE

1. Annexure A3: True copy of the representation submitted by the applicant to the first respondent dated 20.2.96.

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